


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) /199/9/HDB/2017
NAME OF THE COMPANY	KMK Event Management Ltd
NAME OF THE PETITIONER(S)	Mr. Sitaram Panwar
NAME OF THE RESPONDENT(S)	KMK Event Management Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Bankatlal Mandhani Tej Prakash Toshniwal	Advocate —do—	988574315	


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Bankatlal Mandhani and Mr. Tejprakash Toshniwal, learned counsels for the petitioner and none appears for the respondent.

Post the case on 07.11.2017

  
Member (Technical)

  
Member (Judicial)